

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

**NAME OF THE COMPANY : M/S MULTI COMMODITY EXCHANGE OF INDIA LTD.
V/S WEALTH MANTRA COMMODITIES PVT. LTD.**

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : MS. USHA K SRIVASTAVA, ADV.

CP NO.(IB)465/ALD/2019

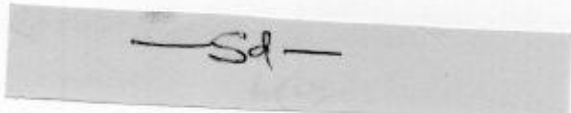
The matter was taken up today through Video Conferencing.

None present online on behalf of the applicant.

A perusal of the earlier order of this Court dated 09.12.2020 as well as 13.07.2021 shows that on the said dates also, Ld. Counsel for the applicant Ms. Usha K Srivastava had not appeared.

Accordingly, the present petition is dismissed for non-prosecution.

Dated : 13.08.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*